

**THE GAUHATI HIGH COURT**  
(High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

**NOTIFICATION NO.1/2017**

Dated, Guwahati the 11<sup>th</sup> January, 2017

No. HC.VI-6/2009/10/STT. Hon'ble the Chief Justice has been pleased to modify the Serial Number 28 (Twenty eight) of Table 'B' of the Notification No. 1, bearing No. HC.VI-6/2009/362-78/STT dated 04.06.2011 regarding Criteria for Assessment of work done by the Judicial Officers under the jurisdiction of Gauhati High Court in Assam, as follows:

"Case or Appeal (other than those carrying 2 Units or less) returned as settled through Lok Adalat or through Judicial Settlement will be awarded 2 (two) units per case and **in case of settlement through successful Mediation, 3 (three) units for each case to the referral Judge"**

This has substituted the Serial Number 28 (Twenty eight) of Table 'B' of the Notification No. 1, bearing No. HC.VI-6/2009/362-78/STT dated 04.06.2011.

By Order,

Sd/- H.K. Sharma

**REGISTRAR GENERAL**

**Memo No. HC.VI-6/2009/11-27/STT. Dated Guwahati, the 11.01.2017**

Copy forwarded for information and necessary action to:

1. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati-6.
2. The Registrar \_\_\_\_\_, Gauhati High Court, Guwahati.
3. The Registrar-cum-Principal Secretary to the Hon'ble Chief Justice, Gauhati High Court, Guwahati.
4. The Dist. & Sessions Judge, \_\_\_\_\_ District, Assam. He/She is requested to circulate the notification amongst all judicial officers under his/her jurisdiction.
5. The Special Judge Assam/ CBI, Assam/ The Judge Designated Court, Guwahati.
6. The Special Judge, Addl. CBI Court, No. I, II & III, Assam, Chandmari, Guwahati.
7. The Member Secretary, Assam State Legal Services Authority, Guwahati.

8. The Principal Judge, Family Court, Guwahati, Kamrup/ Silchar, Cachar/ Barpeta. They are requested to circulate the notification amongst their respective counselors.
9. The Presiding Officer, STAT & Member, MACT I, II & III, Kamrup, Guwahati/ Dhubri/ Nagaon/ Barpeta/ Goalpara/ Silchar, Cachar/Sonitpur, Tezpur/Nalbari.
10. The Presiding Officer, Labour Court, Guwahati/Dibrugarh
11. The Presiding Officer, Industrial Tribunal, Guwahati, Kamrup/Silchar, Cachar/ Dibrugarh.
12. The Chief Judicial Magistrate, \_\_\_\_\_ . He/She is requested to circulate the notification amongst the Judicial Officers within their respective jurisdiction.
13. The Joint Registrar \_\_\_\_\_, Gauhati High Court, Guwahati.
14. The Pvt. Secretary to Hon'ble Mr./Mrs. Justice \_\_\_\_\_, Gauhati High Court, Guwahati.
15. The System Analyst, Gauhati High Court, Guwahati. He is directed to upload the same in the High Court Website.
16. The AOJ (Appointment/Correspondence/Statement), Gauhati High Court
17. The C.A. to the Registrar General, Gauhati High Court, Guwahati.

*de 11.1.17*  
**REGISTRAR GENERAL**

*opad*  
*11/1/2017*